

**THE GAUHATI HIGH COURT AT GUWAHATI**  
***(THE HIGH COURT OF ASSAM, NAGALAND, MEGHALAYA, MANIPUR, TRIPURA,  
MIZORAM AND ARUNACHAL PRADESH)***

**NOTIFICATION**

*Dated Guwahati the 19<sup>th</sup> June, 2012*

NO. HC.VII- 126/2012/ 5119 /A. On being relieved, Smti Rumi Kumari Phukan, Registrar General, Gauhati High Court, Guwahati is posted as District and Sessions Judge, Kamrup, Guwahati, vice Shri Hitesh Kumar Sarma posted as Registrar General, Gauhati High Court, Guwahati.

NO. HC.VII-126 /2012/ 5120 /A. Hon'ble the Chief Justice of the Gauhati High Court, in exercise of the powers conferred under Article 229 of the Constitution of India, has been pleased to appoint Shri Hitesh Kumar Sarma, District and Sessions Judge, Kamrup, Guwahati, an Officer in Grade-I of the Assam Judicial Service, as Registrar General, Gauhati High Court, Guwahati, in his Grade pay plus other allowances as admissible under the Rules with effect from the date of taking over charge, vice Smti Rumi Kumari Phukan posted as District and Sessions Judge, Kamrup, Guwahati,

By order,  
*Sd/- M.K. Bhattacharjee,*  
**REGISTRAR (VIGILANCE)**

Memo No. HC.VII- 126/2012/ 5121 - 5151 /A.

Dated 19.06.2012